

**Financial Assistance for FPI Units**

1369. SHRI VITHAL TUPE:  
SHRI FRANCISCO SARDINHA:  
SHRI BHARATRAHARI MAHTAB:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the total amount of financial assistance released by the Union Government to State Governments Organisations/Cooperatives/Voluntary agencies, etc. for the setting up/expansion/modernisation of Food Processing Units under Plan Schemes, during the current year and each of the last three years, State-wise;

(b) the percentage of investment made by private foreign investors;

(c) the details of proposals for setting up of food processing units received from abroad; and

(d) the production capacity thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN):

a) The Ministry of Food Processing Industries under its Plan Schemes provides financial assistance in the form of grant-in-aid and soft loan to Non-Governmental organisations, Cooperatives, Public Sector Undertakings, Private Industries etc. for the development of food processing industries including that for setting up/expansion/modernisation of food processing units. However, these schemes are project oriented and not State specific.

The outlay of Rs. 30 crores is likely to be utilised fully during the current year. During the years 1995-96, 1996-97 and 1997-98, utilisation of Plan funds has been Rs. 40.87 crores, 35.83 crores and 22.87 crores respectively.

(b) and (c) Out of total investment of Rs. 72,175 crores, approved since liberalisation in July, 1991 till December, 1998 for setting up food processing industries, foreign investment component is Rs. 8809 crores involving 703 cases of foreign collaboration approvals.

(d) Since the Processed Food Sector cover wide range of products entailing adoption of different accounting units for production, the consolidated computation of production capacity is not feasible.

**Pilferage at New Guwahati Railway Yard**

1370. SHRI NRIPEN GOSWAMI: Will the Minister of RAILWAYS be pleased to state:

(a) whether a mass scale pilferage has been noticed recently at new Guwahati Railway Yard;

(b) if so, the amount of loss suffered by the Railways during each of the last three years and the current year so far; and

(c) the details of remedial measures adopted by the Government to curb such pilferages?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir.

(b) The number of cases and value of property stolen during the last three calendar years i.e. 1996, 1997, 1998 and 1999 (upto 31st January) at New Guwahati Railway Yard is as under:—

Year	No. of Cases reported	Value of property Stolen (In Rs.)
1996	1	5,000
1997	7	22,265
1998	8	7,015
1999 (upto Jan. 31st)	1	450

(c) The following preventive measures are being taken to curb such pilferages:—

1. Intensive beat patrolling in yards and other affected areas/sections.
2. Joint checking at interchange points to take stock of the condition of wagon/seals, carrying consignments.
3. RPF armed pickets are posted/deployed in yards as far as possible.

4. Plain clothed RPF personnel are also deployed to collect criminal intelligence with a view to tracking down offenders.
5. Based on criminal intelligence, raids and searches are conducted on the dens of criminals/receivers of stolen property in order to bring them to book.
6. Dog squads are deployed for patrolling in yards.
7. Close coordination between RPF, GRP and local police is maintained at various levels to apprehend criminals and receivers of stolen property.

#### **Doubling of Tumkur-Yashwantpur Railway Line**

1371. SHRI S. MALLIKARJUNIAH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether necessary clearances have been obtained for the doubling of the Tumkur-Yashwantpur railway line;
- (b) if so, the time by which the doubling work on above line is likely to be started and completed;
- (c) if not, the reasons for delay; and
- (d) the time by which the above project is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) and (c) Preliminary arrangements for taking up the work are already being made. The work would be started shortly and completed in the coming years as per availability of resources.

(d) Does not arise.

[*Translation*]

#### **Survey for Rajnandgaon-Jabalpur Line**

1372. SHRI MOTILAL VORA: Will the Minister of RAILWAYS be pleased to state:

(a) whether survey work of Rajnandgaon-Jabalpur rail line via Khairagarh, Chhui Khadan, Gandai, Karardha, Bodla and Mandia has been started;

(b) if not, the reasons therefor; and

(c) the time by which it is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir.

(b) and (c) The Survey could not be taken up due to other on-going Surveys on hand. However, the Survey for the above line is being taken up from April, 1999.

[*English*]

#### **Export of Fruits and Vegetables**

1373. SHRI ANANT KUMAR HEGDE: Will the Minister of FOOD AND PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government have identified the thrust areas for the export of fruits and vegetables;
- (b) if so, the details of such area and the action plan for the said project, State-wise;
- (c) details of infrastructural development of such area; and
- (d) details of incentives offered to individual enterprises and companies to set up such food processing units for exports?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN): (a) No, Sir.

(b) and (c) Do not arise.

(d) Agricultural and Processed Food Products Export Development Authority (APEDA) has been established with the objective of development and promotion of exports of certain agriculture and processed food products including fruits and vegetables.